

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **16.01.2025** (THURSDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 07/2025 Delay in refiling IA No. 44/2025 For Exemption IA No. 45 & 46/2025 For Stay IA No. 47/2025	Kurien Thomas Suspended Director of Koravampady Estates Enterprises Pvt. Ltd. Vs The South Indian Bank Ltd & Anr.	Mr. Ajesh Kumar S	Mr. ML Ganesh- R1
2.	Comp App (AT) (CH) (Ins) No. 10/2025 To dispense with IA No. 61/2025 For Stay IA No. 62/2025 For Urgent Listing IA No. 63/2025	Svaryu Energy Ltd. Vs BR Green Industries Pvt. Ltd. & Anr.	Mr. Kumarpal R Chopra	
3.	Comp App (AT) (CH) (Ins) No. 11/2025 Delay in refiling IA No. 64/2025	K. Parthiban Rasu Suspended Director of Star Trace Pvt. Ltd. Vs R. Venkatakrishana, RP	Mr. Sudarshana Sundar	
4.	Comp App (AT) (CH) (Ins) No. 12/2025 Delay in refiling IA No. 65/2025 For Condone Delay IA No. 66/2025	Govt. of Tamil Nadu Commercial Taxes and Registration Dept., Dindigul Vs C Ramasubramaniam Liquidator of the Corporate Debtor DSRM Steels Pvt. Ltd.	Mr. B Vijay	
5.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	
6.	Comp App (AT) (CH) (Ins) No. 14/2025 For Stay IA No. 72/2025 For Condone Delay IA No. 73/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ind Tob International Pvt. Ltd.	Mr. M Maharshi Viswaraj	

7.	Comp App (AT) (CH) (Ins) No. 16/2025 For Condone Delay IA No. 77/2025 Delay in refiling IA No. 78/2025 For Stay IA No. 79/2025	Tadisetty Murali Mohan & Anr. Vs Kasi Srinivas Liquidator of Ethnic Tobacco Ltd.	Mr. M Maharshi Viswaraj	
8.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024 For Condone Delay IA No. 69/2025	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar RP of Nexus Feeds Ltd.	Mr. RS Sravan Kumar	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No.102/2023 (To Implead) in Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors. Vs KMS Constructions Pvt Ltd & 10 Ors.	Mr. Y Suryanarayana Mr. Sharad Sanghi	Mr. S Chidambaram R1 & R4 Mr. Yogesh Kumar Jagia- R2 R3 R5 R6 Mr. Sriram Venkatavaradan R7 Mr.A Chakravarthy Mudiraj- R11
10.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr.	Mr. VV Sivakumar	Mr.AG Sathyanarayana
11.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S. Shaminath	Mr. Asad Hussain- R1
12.	IA No. 961, 1287/2023 & 1069/2024 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 & 722/2024 For Exemption IA No. 959 & 960/2023	Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor Trichy Thanjavur Expressways Limited Vs IDBI Bank Limited & Anr.	Mr. HK Chaturvedi	M/s. Shivakumar and Suresh- R1

13.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors WITH	Mr. Bhagavath Krishna	Mr. T Ravichandran – R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh R5
14.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr.T Ravichandran
15.	IA No. 60 & 71/2025 (To implead) & IA No. 84/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024 For Urgent listing IA No. 1104/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Ltd.	Mr. Amir Bavani	
16.	IA No. 1245/2024 (Delay in refiling) & IA No. 1255/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose & 2 Ors	Mr.Babu Karukapadath	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1
18.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator - Khaitan Electricals Ltd. & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal- R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
20.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
21.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4
22.	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R3 R4 & R6 Mr. Prasad Vijayakumar- R5
23.	TA (AT) No. 189/2021 (CA (AT) No.105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathiyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
24.	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors	M/s Archeus Law	Shardul Amarchand Mangaldas & Co-R1
25.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
26.	Comp App (AT) (CH) (Ins) No. 207/2022 For Stay IA No. 454/2022	Chinna Rao & 3 Ors. Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	

27.	Comp App (AT) (CH) (Ins) No. 280/2023 For Stay IA No. 856/2023	The State Bank of India Vs PTC India Financial Services Ltd. & 2 Ors. WITH	Mr. Pranava Charan	Ms. Varsha Banerjee R1 Mr. Jose John- R2 Mr. Amir Bavani- R3
28.	Comp App (AT) (CH) (Ins) No. 285/2023 For Stay IA No. 870/2023	The State Bank of India Vs Indo Unique Flame Ltd & Anr.	Mr. Pranava Charan	Mr. Amir Bavani- R1 Mr. Jose John- R2
29.	Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024	Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyt Pvt. Ltd.	Ms. Aishwarya Subramani	Mr. Ramakant Rai

02:30 pm

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 Contempt Case No. 5/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
31.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
32.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/202	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
33.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in